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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.558/2004

this the 4th day of March, 2004

Hon'ble Shri Kuldeep Singh, Member (J)
Hon'ble Shri S. A. Singh, Member (A)

Ms. Poonam Kharbanda
B-7, Shopping Complex,
Shankar Garden,
New Delhi-110008.

...Applicant.

(By Advocate: Shri S.N.Anand)

Vs.

1. Union of India Through
Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. The Director,
Directorate of Forensic Sciences,
Government of India,
Ministry of Home Affairs
Block No.11, 3/4th Floor
CGO Complex, Lodhi Road,
New Delhi-110003.
3. The Government Examiner of Questioned Documents,
Now Directorate of Forensic Sciences,
(Formerly Bureau of Police Research and
Development) Government of India,
Ministry of Home Affairs
Railway Board Building,
Shimla-171003.
4. Shri N.C.Sood,
The Government Examiner of Questioned Documents,
Now Directorate of Forensic Sciences,
(Formerly Bureau of Police Research and
Development) Government of India,
Ministry of Home Affairs
Railway Board Building,
Shimla-171003.

... Respondents.

O R D E R (ORAL)

By Shri Kuldeep Singh

Learned counsel for the applicant seeks
permission to withdraw the OA with liberty to file fresh
OA. Permission granted. Accordingly, OA is dismissed as
withdrawn.


(S.A. Singh)
Member (A)


(Kuldeep Singh)
Member (J)

/kdr/